

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

214. IA/529/2024 IA/1589/2024 C.P. (IB)/498(MB)2021

IN THE MATTER OF

Moon Star Securities Trading & Finance Co.Ltd ... Petitioner

Vs

Raghuleela Builders Pvt.Ltd ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 03.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant

IA/1589/2024:

Sr. Counsel Mr. Mustafa Doctor a/w Adv. Sushmita Gandhi
a/w Adv. Anamika Singh a/w Nasrin Shaikh a/w Adv.
Kushal (PH)

IA/529/2024:

Adv. Shyam Kapadia (PH)

For the Respondent

IA/529/2024:

Sr. Counsel Mr. Mustafa Doctor a/w Adv. Nasrin Shaikh
(R2)(PH)
Adv. Rohit Gupta (PH)

ORDER

On the request of the Ld. Counsel for the Applicant, adjourned to **09.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/